

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 117/MP/2016

Subject : Seeking Hon'ble Commission's permission to allow extension of the period for withdrawal of Start-up power and injection of infirm power of Commissioning and testing including full load testing of Unit No.1 (250 MW) of Nabinagar TPP (4X250 MW), beyond six months from initial synchronisation.

Date of hearing : 9.8.2016

Coram : Shri Gireesh B. Pradhan, Chairman
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Bhartiya Rail Bijlee Company Limited (BRBCL)

Respondent : POSOCO

Parties present : Shri Nirmal Kumar Singh, BRBCL

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed seeking extension of time for withdrawal of start-up power and injection of infirm power for commissioning and testing including full load testing of unit No.1 of Nabinagar TPP beyond six months from initial synchronization. The representative of the petitioner further submitted that due to delay in acquisition of land and rainy season, etc. COD of unit-I could not be achieved by stipulated date. The representative of the petitioner requested the Commission to grant time upto 31.3.2017 for withdrawal of start-up power and injection of infirm power for commissioning and testing including full load testing of unit.

2. After hearing the representative of the petitioner, the Commission directed the petitioner to file on affidavit by 19.8.2016 full status report of all the pending activities and effective date of start and completion of each activity separately. The Commission directed the petitioner that due date of filing the information should be strictly complied with. No extension shall be granted on that account.

3. Subject to above, the Commission reserved order in the petition.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)